

and surveys pertaining to the existing administrative patterns. These are in progress and are expected to be completed shortly.

(ii) *Interim reports on decisions pertaining to certain definite proposals.*—The following reports have been finalised by the Town Planning Organisation and submitted to

Government.

- (1) Report on the siting of International Civil Airport.
- (2) Report on the re-location of Slaughter house and its ancillary trades.
- i(3) Interim Report on the Industrialisation Policy for Delhi.
- i(4) Report on the Optimum Development of Central Secretariat Complex with particular emphasis on the Governmental office construction.

(b) It is expected that the first draft outline of the report will be ready by the end of May, 1959.

(c) It is not possible to say at this moment whether the emphasis in the plan will be laid on commerce and trade or on industries. The different surveys which are being conducted "will be taken into account in formulating the recommendations on this subject]

X-RAY PLANTS LYING IDLE FOR WANT OF RAW X-RAY PLATES

5. SHRI LILA DHAR BAROOAH: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that most of the X-ray plants belonging to private medical practitioners and installed in Government hospitals are lying idle for want of raw X-ray plates; and

(b) if so, what action Government propose to take in this matter?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Reports were received from some State Governments

in September 1958, about the nonavailability of X-ray films. No information, however, is available to show that X-ray plants of private medical practitioners and those installed in Government hospitals were lying idle for want of X-ray films. In so far as the Safdarjang and Willingdon Hospitals, New Delhi, are concerned, the X-ray are working normally.

(b) Arrangements have been made with the State Trading Corporation for supply of X-ray films to State Governments in accordance with their requirements. Also, during the licensing period October 1958 to March 1959, the quota for the import of X-ray films has been fixed at 75 per cent, of the past imports.

PROVISION OF ANOTHER MEDICAL COLLEGE AT GAUHATI

6. SHRI LILA DHAR BAROOAH: Will, the Minister of HEALTH be pleased to state:

(a) whether he had advised the Government of Assam at the time of his Assam tour, for the provision of another medical college at Gauhati; and

(b) whether Government have received any proposal from the Government of Assam in that respect?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) No.

(b) No formal request has been received in this behalf from the State Government.

CLEARANCE OF PASSENGERS FROM THE INDIAN SHIPS

7. SHRI M. P. BHARGAVA: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to refer to the reply given to Starred Question No. 31 in the R'ajya Sabha on the 18th August, 1958 and state whether the efforts of the Indian High Commissioner's office at Singapore have met with any success in reducing the delay in clearance of passengers from the Indian ships going to Malaya and Singapore?